# CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH

RA No. 2/2018 OA No. 3974/2010 CP No. 218/2017

New Delhi this the 16th day of April, 2019

## Hon'ble Ms. Nita Chowdhury, Member (A) Hon'ble Mr. S.N. Terdal, Member (J)

- Union of India
   Through the Secretary,
   Ministry of Information & Broadcasting,
   Shastri Bhawan, New Delhi
- The Director General Doordarshan, Doordarshan Bhawan, Copernicus Marg, New Delhi
- 3. The Deputy Director (Admn.) Doordarshan, Doordarshan Bhawan, Copernicus Marg, New Delhi
- 4. Director Doordarshan Kendra, Thaltej, Ahmedabad
- 5. Director, Doordarshan Kendra, Aji Darn Road Rajkot

- Review Applicants

(By Advocate: Ms. Vertika Sharma)

## **VERSUS**

- 1. Isubhai Adambhai Desai S/o Shri Adambhai Isabhai Desai Working as Production Assistant DDK Ahmedabad
- 2. Himanshu Azadkumar Mehta S/o Shri Azad Kumar Mukundrai Mehta Working as Production Assistant DDK Ahmedabad
- 3. Rakesh Natvarlal Shah S/o Shri Natvarlal Govindbhai Shah Working as Production Assistant DDK Ahmedabad
- 4. Prashant Kedar Jadav
  S/o Shri Kedar Kastur Jadav
  Working as Production Assistant
  DDK Ahmedabad
- 5. Ramesh Chandra Mohandas Sadhu

S/o Shri Mohandas Laxmidas Sadhu Working as Production Assistant DDK Ahmedabad

- Sunil Kumar Rajnikant Oza S/o Shri Rajnikant Chandulal Oza Working as Production Assistant DDK Rajkot
- 7. Kum Tejal Rameshbhai Shah S/o Shri Rameshbhai Bechardas Shah Working as Production Assistant DDK Ahmedabad
- 8. Chandrakant Chaturdas Dudhareja S/o Shri Chaturdas Medhidas Dudhareja Working as Production Assistant DDK Ahmedabad
- 9. Rajnikant Ashwinbhai Thakar S/o Shri Ashwinbhai Narottamdas Thakar Working as Production Assistant DDK Ahmedabad
- 10. Ketan Chainubhai Limbachia S/o Shri Chinubhai Ratilal Laimbachia Working as Production Assistant DDK Ahmedabad
- 11. Milan Mangubhai Patel S/o Shri Mangubhai Ramdas Patel Working as Production Assistant DDK Ahmedabad
- 12. Girish Ankushrao Kumbhare S/o Shri Ankushrao Vithobaji Kumbhare Working as Production Assistant DDK Ahmedabad
- 13. Devendra Purshottamdas Vaishyak S/o Shri Purushottamdas Chhaganlal Vashyak Working as Production Assistant DDK Ahmedabad
- 14. Rupin Chandrakant Shah S/o Shri Chandrakant Ambalal Shah Working as Production Assistant DDK Ahmedabad
- 15. Arun Mohan Lal Rajya Guru S/o Shri Mohan Lal Nanjibhai Rajya Guru Working as Production Assistant DDK Ahmedabad
- 16. Natvar Lal Rangajibhai Damor S/o Shri Rangajibhai Sakarabhi Damor Working as Production Assistant

#### DDK Ahmedabad

- 17. Narendra Gamanlal Patel S/o Shri Gamanlal Chhannabhai Patel Working as Production Assistant DDK Ahmedabad
- 18. Pankajkumar Bhagvandas Chauhan S/o Shri Bhagvandas Amarsidas Chauhan Working as Production Assistant DDK Ahmedabad
- 19. Dr. Shailesh Premshankar Tevani S/o Shri Premshankar Bhimji Tevani Working as Production Assistant DDK Rajkot
- 20. Jaykar Shambhulal Solanki
  S/o Shri Shambhu Lal Mahijibhai Solanki
  Working as Production Assistant
  DDK Ahmedabad ....Respondents

(By Advocate: Mr. Yogesh Sharma)

## ORDER (Oral)

### Ms. Nita Chowdhury:

At the outset, counsel for the original applicants has put before us a copy of the Writ Petition (Civil) No. 9025/2015 which has been decided on 16.01.2018. He has been able to show that this judgment was passed by the Hon'ble High Court of Delhi after considering in detail the similar contentions as have been raised by the present review applicants and as such, is squarely applicable to the present RA. In this judgment, the Hon'ble High Court of Delhi has held as under:-

"10. We have heard counsel for the applicants and do not find any ground to review our order dated 27th January, 2017. Counsel for the applicants has stated that there will be several other employees, about 600 in number, who would be entitled to similar benefits. We have not decided the other cases. In case there are similar claims by third parties, it will be open to the applicants to take the plea of limitation, etc. Accordingly, the relief can be moderated. The next submission is that the applicants have passed an order dated 24th November, 2017 whereby the terminated re-

engaged, Production Assistants, who were given fresh appointment on 6th January, 1994, have been given back dated seniority by counting their service and appointment from 1984. Application for additional documents, is to place this order, passed after decision dated 27th January, 2017, on record. We do not think that the applicants vide the said order can obliterate the orders passed by the Tribunal in OA No. 1191/2001, decided on 7th May, 2002 or the order dated 18th January, 2008 passed in OA No. 1653/2007, which direction upon consideration by the applicants had resulted in stepping up of the pay of the petitioners in OA No. 1653/2007. Directions given by the Tribunal have attained finality and have implemented cannot be unwritten and erased, in this manner. Neither can our decision dated 27th January, 2017, be effaced and obliterated."

- 2. In view of the above, we dismiss this RA in terms of the aforesaid judgment dated 16.01.2018 in WP(C) No. 9025/2015.
- 3. List the CP on 25.07.2019.

(S.N. Terdal) Member (J) (Nita Chowdhury) Member (A)

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